

**STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF MARCH-2022.****ANNEXURE-A**

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF MARCH			DISPOSAL FOR THE MONTH OF MARCH				PENDENCY AS ON 31.03.2022	Average No. of days taken to decide the case
				TRANSF ERRED (U/s 9)	FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSF ERRED OUT	MADE OVER	DATA CLEARANCE		
1	High Court of Karnataka		<b>342</b>	<b>0</b>	<b>50</b>	<b>0</b>	<b>27</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>365</b>	3 Months 3 Days
<b>DISTRICT JUDICIARY</b>												
1	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83	516	0	41	0	36	1	0	0	<b>520</b>	2 Years 13 days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.CCH-84	467	0	33	0	60	0	0	0	<b>440</b>	1 year 1 Month 6 days
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-85	276	0	45	0	86	0	0	0	<b>235</b>	1 year 3 Months
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-86	402	0	34	5	114	0	0	0	<b>327</b>	1 year 7 Month 1 day
		LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87	356	0	39	7	71	0	0	0	<b>331</b>	1 year 2 Month 16 days
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	374	0	38	5	64	0	0	0	<b>353</b>	1 year 3 Months 14 days
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	421	0	50	1	64	1	0	0	<b>407</b>	1 year 7 Months 20 days
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	551	0	38	0	46	0	0	0	<b>543</b>	1 year 5 Months 14 days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	0	0	0	0	0	0	0	0	<b>0</b>	0

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2	BAGALKOT	Prl.District & Sessions Court Bagalkot	59	0	0	0	1	0	0	0	<b>58</b>	7 Months 2 days
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	60	0	8	0	7	0	0	0	<b>61</b>	11 Months 7 days
4	BALLARI	Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	0	<b>0</b>	0
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	332	0	8	0	25	0	0	0	<b>315</b>	2 Years 1 day
5	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	0	0	0	0	0	0	0	0	<b>0</b>	0
		X Addl. District & Sessions Judge, Bengaluru Rural	623	0	66	8	82	0	0	0	<b>615</b>	9 Months 10 days
6	BIDAR	Prl.District & Sessions Court, Bidar	587	0	1	0	39	0	0	0	<b>549</b>	2 Years 5 Months 23 days
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	120	0	2	0	5	0	0	0	<b>117</b>	1 Year 1 Month 12 days
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	434	0	5	0	8	0	0	0	<b>431</b>	2 Years 4 Months 11 days
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	87	0	15	0	5	0	0	0	<b>97</b>	1 year 1 month 12 days
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	7	1	3	0	3	0	0	0	<b>8</b>	3 Months 26 days

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11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	566	0	70	0	44	0	0	0	<b>592</b>	9 Months
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	868	0	72	0	52	0	0	0	<b>888</b>	1 Year 2 Months 1 day
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	449	0	114	0	19	0	0	0	<b>544</b>	11Months 14 days
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	265	0	34	0	47	0	0	0	<b>252</b>	1 Year 1 Month 25 days
		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	183	0	20	0	24	0	0	0	<b>179</b>	6 Months 13 days
14	GADAG	Addl. District & Sessions Court, Gadag	263	0	12	0	34	0	0	0	<b>241</b>	9 months 10days
15	HASSAN	Prl.District & Sessions Judge, Hassan	982	0	6	0	8	0	0	0	<b>980</b>	1 Year 6 Months 16 days
16	HAVERI	Prl.District and Sessions Court Haveri	126	0	3	0	13	8	0	0	<b>108</b>	1 Year 1 month 22 days
17	KALABURAGI	Prl District Judge, Commercial Court Kalaburagi	37	0	0	0	0	0	0	0	<b>37</b>	0
18	KODAGU	I Addl. District & Sessions Judge	142	0	0	0	6	0	0	0	<b>136</b>	11 Months 26 days
19	KOLAR	Prl.District & Sessions Judge, Kolar	43	0	4	0	12	0	0	0	<b>35</b>	8 Months 19 days

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20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	23	0	2	0	0	0	0	0	<b>25</b>	0
21	MANDYA	Prl. District & Sessions Judge, Mandya	89	0	9	0	13	0	0	0	<b>85</b>	1 Year 1 Month 14 days
22	MYSURU	Prl.District & Sessions Court, Mysuru	179	0	52	0	12	0	0	0	<b>219</b>	1 Year 25 days
		II Addl. District & Sessions Court, Mysuru	438	1	56	0	23	0	0	0	<b>472</b>	11 Months 28 days
23	RAICHUR	Prl.District & Sessions Court, Raichur	24	0	3	0	0	0	0	0	<b>27</b>	0
24	RAMANAGARA	Prl.District & Sessions Court, Ramanagara	4	0	0	0	0	0	0	0	<b>4</b>	0
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	45	0	8	0	8	0	3	0	<b>42</b>	9 Months 21 days
		II Addl.District & Sessions Court, Shivamogga.	39	0	2	0	3	0	0	0	<b>38</b>	8 Months 8 days
		III Addl.District & Sessions Court, Shivamogga.	45	0	1	0	0	0	0	0	<b>46</b>	0
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	27	0	0	0	3	0	0	0	<b>24</b>	1 Year 1 Month 4 days
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	22	0	1	0	0	0	0	0	<b>23</b>	1 Year
		II Addl.District & Sessions Court, Tumakuru	23	0	3	0	2	0	0	0	<b>24</b>	6 Months
		VI Addl.District & Sessions Court, Tumakuru	28	0	1	0	3	0	0	0	<b>26</b>	6 Months
27	UDUPI	Prl.District & Sessions Court	135	0	56	0	36	0	0	0	<b>155</b>	6 Months 11 days

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28	UTTARA KANNADA	Prl. District Court. Karwar	27	0	2	0	1	0	0	0	<b>28</b>	5 Months 7 days
29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	12	0	5	0	0	0	0	0	<b>17</b>	0
		II Addl. Dist. & Sessions Judge, Vijayapur	12	0	5	0	1	0	0	0	<b>16</b>	5 Months 13 days
		III Addl. Dist. & Sessions Judge, Vijayapur	16	0	3	0	2	0	0	0	<b>17</b>	5 Months 9 days
		IV Addl. Dist. & Sessions Judge, Vijayapur	14	0	7	0	1	0	0	0	<b>20</b>	2 Years 2 Months 19 days
30	YADGIR	Prl.District & Sessions Court, Yadgir	6	0	1	0	0	0	0	0	<b>7</b>	0
<b>Total</b>			<b>10804</b>	<b>2</b>	<b>978</b>	<b>26</b>	<b>1083</b>	<b>10</b>	<b>3</b>	<b>0</b>	<b>10714</b>	1 Year 1 Month 2 days